

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3944

ANSWERED ON:21.03.2013

BOOKING OF PERISHABLE PRODUCTS

Adhalrao Patil Shri Shivaji; Dharmshi Shri Babar Gajanan; Yaskhi Shri Madhu Goud

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have withdrawn the provisions of booking of bales or bags of perishable agricultural products with journey tickets;
- (b) if so, the reasons therefor;
- (c) whether the Railways are aware of the problems faced by the small farmers as a result thereof; and
- (d) if so, the steps taken/being taken by the Railways in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) Except as otherwise mentioned as per existing rule, a passenger is required to carry luggage with him in the compartment upto permissible free allowance for each class of travel. Beyond free allowance a passenger is required to book excess luggage to be carried in the compartment/brake van on prescribed charges. Merchandized items are not allowed for booking and carriage in the compartment as personal luggage, such items can be booked and carried in the brakevan. Also the bulky items having measurement of more than that of 100 cms x 60 cms x 25 cms are not allowed to be carried in the compartments and such items are required to be booked and carried in the brakevan. The above provisions are also applicable for booking of bales or bag of perishable agricultural products with journey tickets.